

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:484

ANSWERED ON:07.09.2011

LABOUR MOBILITY PARTNERSHIP AGREEMENTS

Alagiri Shri S.

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

- (a) whether the Government has signed Labour Mobility Partnership Agreements with various countries including the European countries;
- (b) if so, the details thereof alongwith the aims and objectives of the said agreements; and
- (c) the steps taken by the Government to facilitate more job opportunities abroad for jobless educated people in the country?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (A) TO (C) OF THE LOK SABHA STARRED QUESTION NO.484 FOR REPLY ON 7TH SEPTEMBER, 2011.

(a): Yes, Sir.

(b): The Government has signed Labour Mobility Partnership Agreement (LMPA) with Denmark.

The aims and objectives of the such agreement are;

- (i) Facilitating legal migration by removing undue barriers and securing labour market access;
  - (ii) Combating and preventing irregular migration;
  - (iii) Enhancing the protection and welfare of migrants; and exchange of information and cooperation in introducing best practices for mutual benefit.
- (c) Labour Mobility is facilitated through the institution of Protector General of Emigrants (PGE), through offices of Protector of Emigrants besides through Migrants Resource Centres (MRCs) and Overseas Workers Resource Centres (OWRC). The Ministry of Overseas Indian Affairs has also started a skill development initiative in the North-Eastern States and is in the process of designing a Plan Scheme for skill development to promote overseas employment.